COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 147 OF 2016 & IA NO. 316 OF 2016

Dated: 25th May, 2018

Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Mahanagar Gas Ltd. Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Ors. Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Sumit Kishore for R-1

Mr. Pranav Sarthi for R-2

Mr. Sunil Kumar Jain Mr. Punya Garq

Mr. Abhishek Jain for R-3

ORDER

As agreed by learned counsel for the parties, list this matter on 31.8.2018.

(Justice N. K. Patil) Judicial Member (B. N. Talukdar)
Technical Member (P&NG)

tpd/vq